

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

CP(CAA)-1644(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 09.08.2018

NAME OF THE PARTIES:

Akhil Marketing Pvt. Ltd.

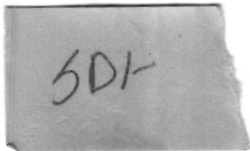
SECTION : 230-232 of the Companies Act, 2013.

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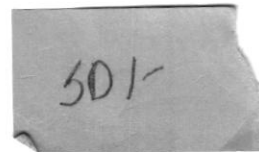
ORDER

The Company Petition is **admitted**.

List this matter for final hearing on 27.09.2018.



RAVIKUMAR DURAISAMY  
Member (Technical)



B.S.V. PRAKASH KUMAR  
Member (Judicial)